

MR. DEPUTY-SPEAKER: Now, Matters under Rule 377.

13.55 hrs

MATTERS UNDER RULE 377

- (i) **Need for upgradation of technologies of the Ordnance factories, Jabalpur, Madhya Pradesh**

[English]

SHRI SHRAVAN KUMAR PATEL (Jabalpur): Sir, there is an acute recession faced by the Central Government Factories, Jabalpur in Madhya Pradesh. Jabalpur is known for its Ordnance Factories such as the Gun Carriage Factory; the Ordnance Factory, Khamaria; the Grey Iron Foundry; and the Vehicle Factory and others.

These factories have been running far short of 'Orders' during recent years. For example, the Vehicle Factory which is expected to have orders, enough to keep it running to capacity for around 4 years at a given point of time has lately been having orders enough to run it only for a year or so. Similar situation is faced by the other Central Government run ordnance factories in Jabalpur.

While cut in defence expenditure during recent years could be one of the reasons, the main reason is the pressing need for upgradation of their technology and if necessary diversification of their product-mix even attracting orders from civilian market.

I, therefore, urge upon the Government to speedily undertake a study in the light of the proposals made by the workers and

others concerned to determine ways for upgradation of their technology and diversification of the lines of production to keep them running to capacity smoothly.

- (ii) **Need for early installation of electronic telephone exchanges at Yavatmal, Wani and Jawala, Maharashtra**

SHRI UTTAMRAO DEORAO PATIL (Yavatmal): Sir, in the Yavatmal Division of the telecommunication, there are continuous complaints of non working of telephones. The matter was raised in the House and Government had assured to install the Electronic exchanges at Yavatmal, Wani and Jawala exchanges in 1992. But, so far no action has been taken in this regard. Now the electronic machines are lying at Yavatmal Headquarter of DET.

Hence, I request the Central Government for early installation of electronic telephone exchanges at Yavatmal, Wani and Jawala, Maharashtra.

- (iii) **Need to firmly deal with Bodo Security Force, Assam.**

SHRI PROBIN DEKA (Magalodi): Sir, the 18th July, 1992 massacre of eight persons at Guladhihahi Darrang district, Assam by the Bodo security force militants is a grim reminder of the potential for blood-letting on the vexed Bodoland issue. Ever since the Bodo Security Force was formed in 1987 in Darrang district, it has indulged in mindless violence, unmindful of far reaching consequences. The frequency of indiscriminate killings during the last couple of years has set alarm bells ringing in the Bodo dominated areas of Assam. Unlike the ULFA, it does not publicise its activities, because of its organisational structure. Its nexus with the NSON and other insurgent outfits in the region as also its proclaimed objectives to "liberate" Bodo-dominated area through "armed